

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4374
ANSWERED ON:22.08.2001
INCLUSION OF BANJARA CASTE IN SC LIST
MANIBHAI RAMJIBHAI CHAUDHARY

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government have received any representation to include the `Banjara` caste in the scheduled castes;
- (b) if so, whether the Government have taken any action thereon so far; and
- (c) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MANEKA GANDHI)

(a) Yes, Sir.

(b)&(c) The matter is being processed as per approved modalities in consultation with concerned State Government, Registrar General of India and the National Commission for Scheduled Castes and Scheduled Tribes. As this involves consultation with various organizations, it is not possible to indicate any time frame for disposal of the case.